

Functioning of MGNREGA

†3503. SHRI PRABHAT JHA:

SHRI VIJAY GOEL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that per capita daily wages was increased under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during the previous Government, whereas the budget allocation was decreased;

(b) if so, the details thereof and the manner in which the scope of the scheme was expanded in such a situation;

(c) whether contradictory situation have come to the fore at the implementation stage of the scheme and if so, the details thereof;

(d) whether Government is contemplating to review MGNREGA; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) No, Sir. Wage rates for workers under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 are revised annually based on the consumer price index (rural labour). The State/UT specific wage rates, as notified under Section 6(1) of MGNREGA 2005 for the years 2013-14 and 2014-15, are given in the Statement (*See* below). Further, the allocation for the MGNREGA in the Budget Estimates (BE) for 2014-15 has been enhanced to ₹ 34,000 crore against the last year's BE of ₹ 33,000 crore.

(b) and (c) Do not arise.

(d) and (e) The Government has, *vide* Notification dated 23.7.2014, prescribed that at least 60% of the works in a district in terms of cost shall be for creation of productive assets directly linked to agriculture and allied activities. To ensure quality, productivity and durability of assets created under MGNREGA, wage material ratio (60:40) is now to be maintained at the district level for all MGNREGA works taken up by any agencies other than the Gram Panchayats.

Statement*The State/UT specific wage rate for the years 2013-14 to 2014-15*

(in ₹)

Sl. No.	States	Wage rate (w.e.f. 01.04.2013)	Wage rate (w.e.f. 01.04.2014)
1.	Andhra Pradesh	149	169
2.	Arunachal Pradesh	135	155

†Original notice of the question was received in Hindi.

Sl. No.	States	Wage rate (w.e.f. 01.04.2013)	Wage rate (w.e.f. 01.04.2014)
3.	Assam	152	167
4.	Bihar	138	158
5.	Chhattisgarh	146	157
6.	Goa	178	195
7.	Gujarat	147	167
8.	Haryana	214	236
9.	Himachal Pradesh	138-171	154-193
10.	Jammu and Kashmir	145	157
11.	Jharkhand	138	158
12.	Karnataka	174	191
13.	Kerala	180	212
14.	Madhya Pradesh	146	157
15.	Maharashtra	162	168
16.	Manipur	153	175
17.	Meghalaya	145	153
18.	Mizoram	148	170
19.	Nagaland	135	155
20.	Odisha	143	164
21.	Punjab	184	200
22.	Rajasthan	149	163
23.	Sikkim	135	155
24.	Tamil Nadu	148	167
25.	Tripura	135	155
26.	Uttar Pradesh	142	156
27.	Uttarakhand	142	156
28.	West Bengal	151	169

Sl. No.	States	Wage rate (w.e.f. 01.04.2013)	Wage rate (w.e.f. 01.04.2014)
29.	Andaman and Nicobar	198-210	222-235
30.	Chandigarh	209	227
31.	Dadra and Nagar Haveli	175	182
32.	Daman and Diu	150	170
33.	Lakshadweep	166	195
34.	Puducherry	148	167

Revamping of MGNREGA

3504. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is considering to revamp the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and change it as a scheme;

(b) if so, the details thereof and the reasons therefor;

(c) whether there is a strong resentment from the opposition apprehending total dilution of the Act; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) No, Sir. There is no proposal at present to convert the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) into a Scheme. However, major steps taken by the Government to improve the programme implementation under MGNREGA are as follows:

- At least 60% of the works to be taken up in a district in terms of cost shall be for creation of productive assets directly linked to agriculture and allied activities through development of land, water and trees.
- The wage-material ratio for works taken up by agencies other than Gram Panchayats would be counted at the district level to facilitate taking more durable assets.
- The associated outcomes of each work would be estimated before taking up the work and the same would be measured after completion of the work- thereby bringing in more focus on outcomes.